

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 96/BB/ 2017	-	For filing objections	Rule-6 of IBC	Novum Structures India Pvt. Ltd. Vs Adarsh Realty and Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01	R R AISHWAR 9845922413	RESPONDENT	Raghu
02	A Surely Group CPO Adarsha Realty		A. Surely

ORDER

PCS for Petitioner is present. PCS for Respondent is also present. Reply filed on behalf of Corporate Debtor. For hearing and for settlement if any, list it on 28/11/2017.


Member (T)


Member (J)